

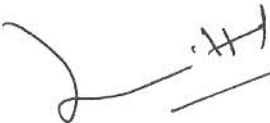
FORM B**PUBLIC ANNOUNCEMENT***(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)***FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s Harsh Speciality Coating Private Limited**

1.	NAME OF CORPORATE DEBTOR	M/s Harsh Speciality Coating Private Limited
2.	DATE OF INCORPORATION OF	05/03/2013
3.	AUTHORITY UNDER CORPOR DEB INCORPORATED/	Registrar of Companies. Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY	U24100DL2013PTC249072
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Shop No. 23, Block-D, East of Kailash, New Delhi – 110065, and 34 Babar Lane, Bengali Market, New Delhi – 110001
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	14.02.2022
7.	LIQUIDATION COMMENCEMENT DATE OF	15.02.2022
8.	Name and registration number of the insolvency professional acting as liquidator	Reshma Mittal Reg no. IBBI/IPA-001 /IP P00297/2017-18/10541
9.	Address and e-mail of the liquidator, as registered with the Board	Address : R-4/39, Raj Nagar, Ghaziabad-201002 Registered e-mail ID careshmamittal@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address : RR Insolvency Professionals LLP R-4/39, Raj Nagar, Ghaziabad-201002 E-mail ID for Correspondence rp.hscpl@rrinsolvency.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	17-03-2022



1. Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi bench, Court VI has ordered the commencement of liquidation of the M/s Harsh Speciality Coating Private Limited on 15-02-2022 under section 33 of the Insolvency & Bankruptcy Code.
2. The stakeholders of M/s Harsh Speciality Coating Private Limited are hereby called upon to submit a proof of their claims, on or before 17-03-2022, to the liquidator at the address mentioned against item no. 10.
3. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
4. Proof of claims have to be submitted in prescribed manner and respective forms are available at
<https://ibbi.gov.in/home/downloads>
Form C: Claim form for Operational Creditors except Workman as Employees.
Form D: Claim form for Financial Creditors.
Form E: Claim form for Workman as Employees.
Form F: Claim form for AR Workman as Employees.
Form G: Claim form for any other stakeholder.
5. Submission of false or misleading proofs of claim shall attract penalties.

Date : 17-2-2022
Place : Ghaziabad



Reshma Mittal
Liquidator in the matter of **Harsh Speciality Coating Private Limited**